NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.179/2016 RT NO.116/Chd/Hry/2017

In the matter of:

Scheme of Amalgamation between:

Span Nihon Kohden Diagnostics Pvt. Ltd. having its Registered Office at 308, Third Floor Tower-A, Spazedge, Sector-47, Gurgaon-122 002, Haryana.

Transferor/Petitioner Company-I

AND

Nihon Kohden India Private Limited having its Registered Office at 308, Third Floor Tower-A, Spazedge, Sector-47, Gurgaon-122 002, Haryana.

Transferee/Petitioner Company-II

Present: Mr. Yash Pal Gupta, Advocate and

Mr. Sanyam Goel, Practising Company Secretary.

This case has been received by transfer from the Hon'ble Punjab & Haryana High Court, Chandigarh. The matter is adjourned for hearing to 04.05.2017. Notice of hearing for 04.05.2017 be also issued to the Official Liquidator.

> (Justice R.P. Nagrath) Member(Judicial)

(Deepa Krishan)

Member (Technical)

April 06, 2017 arora